

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date: 29<sup>th</sup> February, 2016  
Time: 10:30 AM

**HON'BLE MR. JUSTICE M.S. NAMBIAR**  
JUDICIAL MEMBER

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
JUDICIAL MEMBER

**HON'BLE PROF. A.R. YOUSUF**  
EXPERT MEMBER

**HON'BLE MR. RANJAN CHATTERJEE**  
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>AFTER NOTICE</b>			
1.	Original Application No. 57/2016	Shri Shri Thakur Ram Chandra Dev Association Vs. South Delhi Municipal Corporation & Ors.	Ms. Katyani, Adv. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Sanjeev Relli, Adv. for R-4
<b>FOR COMPLETION OF PLEADINGS</b>			
2.	Original Application No. 181/2015 (M.A No. 519/2015 & M.A No. 520/2015)	Kuldeep Nagar Vs. Union of India & Ors.	Mr. Rahul Choudhary & Mr. Sanjay K. Pandey, Advs. for Applicant  Ms. P. B. Singh, Adv. for R-1 Mr. A. R. Takkar, Adv. for R-2 Mr. Amit Agrawal, Adv. for WBPCB Ms. Yogmaya Agnihotri, Adv. for R-3&4 Mr. Vikram Mehta, Adv. for R-5 Ms. Neha Rajpal, Adv. for R-6 Mr. Rajul Shrivastav, Adv. for R-7 Mr. Devraj Ashok, Adv. for R-8 Mr. Amit Mehta, Adv. for R-15 Ms. Jyoti Dutt Sharma, Adv. for R-16 Mr. Rattan K. Singh, Adv. for R-16 Mr. V. K. Shukla, Adv. for MPPCB
3.	Original Application No. 228/2015 (M.A. No. 597/2015)	Kokaram Yadav & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Ms. P. Batra Singh, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Ms. Savitri Pandey, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Gaurav Kumar Bansal, Adv. for R-6
4.	Original Application No. 255/2015	Green City Vikash Samiti Vs. The Secretary Ministry of Home & Ors.	Mr. C.S.S. Tomar, Adv. for Applicant  Mr. B. V. Niren, Adv. for R-1 Mr. Amit Aggarwal, Adv. for R-2 Mr. C. Mohan Rao, Adv. for R-3 Mr. Anuj Agrawal, Adv. for R-4 Mr. Balendu Shekhar, Adv. for R-5 Mr. D. Rajeshwar Rao, Adv. for R-6 & 7
<b>FOR HEARING</b>			
5.	Original Application No. 164/2013	Pankaj Sharma Vs. MOEF & Anr.	Ms. Sumedha Dua & Umang Joshi Adv. for the Applicant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Biraja Mahapatra, Adv. for R-2

			Mr. Balendu Shekhar, Adv. for R-3 Ms. Divya Pandey Adv. For R-3A Mr. Dhruv Mehta, Sr. Adv. & Mr. Pratap Shanker, Adv. for R-5 Mr. Arun K. Sahrma, Adv. for R-10 Mr. Sanjay Gupta, Adv. for R-31 Mr. P. Parekh, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-32 & 33 Mr. Arun K. Sharma, Adv. for R-34 Mr. M.K. Sharma, Adv. for DCB Mr. D. Rajeshwar Rao, Adv.
6.	Original Application No.34 (T <sub>HC</sub> )/2014 (CWP No. 2844/2011) (M.A. No. 621/2015 M.A. No. 622/2015, M.A. No. 849/2015, M.A. No. 85/2016 & M.A. No. 86/2016)	Digvijay Singh  Vs. State of Rajasthan &Ors.	Mr. Rishabh Sanchit & Manu Chaturvedi, Advs. for Applicant  Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Vinay Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R – 9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. with Mr. Bhupinder, LA for CPCB Mr. Shiv Mangal Sharma & Mr. Lokendra, Adv. for RSPCB Mr. B. V. Niren, Adv. for CGWA
7.	Original Application No.37 (T <sub>HC</sub> )/2014 (WCP No. 581/2013)	Digvijay Singh  Vs. Bhanu Prakash	Mr. Rishabh Sanchit & Manu Chaturvedi, Adv. for Applicant  Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Vinay Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R – 9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. with Mr. Bhupinder, LA for CPCB Mr. Shiv Mangal Sharma & Mr. Lokendra, Adv. for RSPCB Mr. B. V. Niren, Adv. for CGWA
8.	Original Application No. 420/2015 (M.A. No. 973/2015 & <b>M.A. No. 185/2016</b> )	Society for Protection of Environment and Biodiversity (SPEnBIO) & Anr.  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Raman Yadav & Mr. Mukul Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 & 7 Mr. Ravindra Kumar, Adv. for R-3 Mr. Rohit Raj Sachan, Adv. for R-4 Ms. Savitri Pandey, Adv. for R-2 & 7 Dr. Indra Pratap Singh, Adv. for R-6 Mr. Dalsher Singh, Adv. for GDA Mr. Pradeep Misra, Adv. for UPPCB
9.	Original Application No. 468/2015	Vijaypal  Vs. State of U.P. & Ors.	Mr. Sharique Hussain, Adv. for Applicant  Ms. Savitri Pandey, Adv. for R-1,3,5,6 to 11 Mr. Maheen Pradhan, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4 & 6 Mr. Pradeep Mishra, Adv. for R-7 Mr. Sudeep Dey, Adv. for R-12 to 17 Mr. Ankit Verma, Adv.

HON'BLE MR. JUSTICE M.S. NAMBIAR  
JUDICIAL MEMBER

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EXPERT MEMBER

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EXPERT MEMBER

<b>FOR HEARING</b>			
1.	<b>M.A. No. 1166/2015 &amp;</b> (I.A. No. 2469/2009) <b>M.A. No. 1169/2015</b> (I.A. No. 3877/2015) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors. (State of U.P. Through Secretary, Forest)	Mr. Anuvrat Sharma, Adv. for Applicant  Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary & Mr. Gaurav Bhatia, AAG for State of UP Ms. Divya Prakash Pandey, Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhyay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.
2.	<b>M.A. No. 1164/2015 &amp;</b> (I.A. No. 2939/2010) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. Pawan Upadhyay, Adv.  Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary , Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhyay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.
3.	<b>O.A. 494/2015</b> in Civil Writ Petition No. 130/2011	Bali Ram Singh  Vs. State of Uttar Pradesh & Ors.	Mr. S. P. Singh, Sr. Adv. with Mr. Prakash Kumar Singh, Adv. for Applicant  Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary , Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhyay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.

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